

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-07-2024 AT 10:30 AM**

**Company Petition IB/74/2021
AND
IA (IBC) 660/2024 in Company Petition IB/74/2021
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Stressed Assets Stabilisation Fund

...Financial Creditor

AND

Terrygold (India) Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 660/2024

Learned Senior Counsel Mr S Ravi for respondent present through Video Conference.

Learned Counsel Ms Vyshnavi, for respondent present physically.

Learned Counsel Mr B Harinath Rao, for applicant present physically.

Heard in part, at request for continuation of learned counsel for applicant, matter adjourned to 02.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)